

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4314
ANSWERED ON:22.12.2005
ACCIDENT OF PURUSHOTTAM EXPRESS
Mahato Shri Sunil Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether accident of Purushottam Express took place near Gamahria station of Jamshedpur during June, 2005;
- (b) if so, the details thereof;
- (c) the details of inquiry committee appointed to enquire into the said accident;
- (d) whether the report of inquiry committee on said train accident has been received;
- (e) if so, the outcome thereof;
- (f) if not, the reasons therefor and the time by which the report on said accident is likely to be received; and
- (g) the action taken/to be taken by the Railways against the officials found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (g): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF UNSTARRED QUESTION NO.4314 BY SHRI SUNIL KUMAR MAHATO TO BE ANSWERED IN LOK SABHA ON 22.12.2005 REGARDING ACCIDENT OF PURUSHOTTAM EXPRESS.

(a) & (b): Yes, Sir. On 20.06.2005 an Electrical Banking Engine collided with 2802 Down New Delhi-Puri Purushottam Express between Gamharia and Birarajpur stations on Chandil-Tatanagar Broad gauge section of Chakradharpur division of South Eastern Railway. In this unfortunate accident, 4 persons including 2 Railway staff were grievously injured and 22 persons including 5 Railway staff received simple injuries.

(c) to (g): As per Section 114 of the Railways Act, 1989, Commissioner of Railway Safety, South Eastern Circle, conducted statutory inquiry into this accident and has submitted his final report concluding that the above accident occurred due to the driver of banking engine passed 'UP' starter signal at danger without any authority. Major penalty charge sheets under Discipline and Appeal Rules have been issued to the officials held responsible for this accident.